

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3592**  
**TO BE ANSWERED ON 16.03.2020**

**Status of Bhatinda-Srinagar Gas Pipeline**

3592. SHRI HASNAIN MASOODI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of Bhatinda-Srinagar gas pipeline in Jammu and Kashmir;
- (b) the number/details of LPG Bottling plants in Jammu and Kashmir;
- (c) the steps taken by the Ministry to setup CNG filling station for vehicles in Jammu and Kashmir; and
- (d) the steps taken by the Ministry to setup H-CNG filling stations for vehicles in Jammu and Kashmir?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

- (a) Petroleum & Natural Gas Regulatory Board (PNGRB) has authorized 725 km long Bhatinda-Jammu-Srinagar Natural Gas Pipeline (BJSPL) to GSPL India Gasnet Limited (GIGL) which is developing the authorized pipeline project. PNGRB has informed that about 102 km long pipeline section from Jalandhar-Amritsar in Punjab as a part of BJSPL has been commissioned.
- (b) At present, there are four LPG bottling plants including one in Leh with a total bottling capacity of 155 TMTA in Jammu and Kashmir.
- (c) & (d) Establishment of Compressed Natural Gas (CNG) stations is the part of development of City Gas Distribution (CGD) Network and the same is carried out by the authorized entities based on techno-commercial viability and pipeline connectivity in the area. At present, PNGRB has not authorized any Geographical Areas (GAs) in the Union Territory of Jammu and Kashmir. At present, there are no CNG or H-CNG stations in Jammu and Kashmir.

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